

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 09-01-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
1	M.A.No.157 of 2017(SZ) & M.A.No.29 of 2016(SZ) IN Application No. 64 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others	Mr.Thakur Rajkumar Singh Party in Person M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person M/s.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16 M/s. Parthasarathy for R17	For direction
	M.A No. 94, 95 & 148 of 2016 (SZ) IN Application No. 64 of 2016(SZ)	111 GO Porata Samstha, Rep. by its General Secretary Shri. P.Kaushik Reddy, Ameerpet, Hyderabad and another Vs Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others	M/s. P.Venkaiah Naidu Counsel for Applicant Mr.Thakur Rajkumar Singh - R1 M/s. H.Yasmeen Ali for R2, R5, R6 to R8 M/s. T.Sai Krishnan for R3 & R4 M/s. V.B Subrahmanyam for R9	For direction
	Application No. 64 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad Vs	Mr.Thakur Rajkumar Singh Party in Person M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9	15.02.2018

		The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others	Party-In-Person M/s.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16 M/s. Parthasarathy for R17	
2	Application No. 187 of 2013 (SZ)	M/s Chetna society, Hyderabad Vs Indian Immunological Ltd and others	M/s. A.Yogeshwaran Counsel for Applicant M/s.Fox Mandal Associates M.V.V.N.Sivanthy for R1 M/s. T. Sai Krishnan for R2 to R5 M/s. M.R. Gokul Krishnan for R6 M/s. D.S.Ekambaram for R7,R8	15.02.2018
3	Review Application No.17of 2017(SZ) IN Application No.75 of 2015(SZ)	Shammy Thilakan, Kollam Vs State of Kerala & others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	15.02.2018
4	Review Application No.18 of 2017(SZ) IN Application No.64 of 2015(SZ) & M.A.No.207 of 2017(SZ) & M.A.No.208 of 2017(SZ)	Shammy Thilakan, Kollam Vs Kerala State Pollution Control Board & 5 others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	15.02.2018
5	Application No.176 of 2013(SZ)	Sri V.P. Krishnamoorthy Chennai-21. Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem for R4 M/s R. Senthil Kumar for R5 Mr. M.R Gokul Krishnan for R7	15.02.2018

			M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13	
6	Application No.34 of 2014(SZ)	K.S. Jayaraman, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
7	Application No.35 of 2014(SZ)	R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
8	Application No.36 of 2014(SZ)	K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018

9	Application No.37 of 2014(SZ)	S. Shanthi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
10	Application No.38 of 2014(SZ)	G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
11	Application No.39 of 2014 (SZ)	R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
12	Application No.40 of 2014 (SZ)	K. Sampath Kumar, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam	15.02.2018

		Natural Gas, New Delhi-1 and 7 others	Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
13	Application No.41 of 2014 (SZ)	K. Kamalakannan, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	15.02.2018
14	Application No.42 of 2014(SZ)	G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 M/s. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates for R8	15.02.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
15	Application No.131 of 2017 (SZ)	Syed Mohammad Kalifa Sahib, S/o. Syed Kamil Sahib, Nagore, Nagapattinam District. Vs The District Collector, Nagapattinam and another	M/s. S.Haja Mohideen Gisthi Counsel for Applicant M/s. E.Manoharan for R1 M/s. P.Srinivas for R2 M/s. H.Yasmeen Ali for R3	15.02.2018

16	Appeal No.89 of 2017(SZ)	Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others Vs Kerala State Level Environment Impact Assessment Authority & 2 others	Sri. S Ranjith, Counsel for Appellant	15.02.2018
17	Appeal No.25 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	15.02.2018
18	Appeal No.27 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	15.02.2018

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Registrar